

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2017 & IA NO. 22 OF 2018**

**AND**

**APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 143 OF 2017 & IA NO. 22 OF 2018**

**Jindal Power Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. Abhinav Goyal  
Mr. Pallav Mongia for R-2 to R-4  
  
Mr. Ravin Dubey for R-11

**In the matter of:**

**APPEAL NO. 17 OF 2018 & IA NO. 79 OF 2018**

**Jindal Power Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Ashish Anand barnard  
Mr. Paramhans for R-8  
  
Mr. Abhinav Goyal  
Mr. Pallav Mongia for R-12 to R-14

**ORDER**

List these matters for hearing on **17.12.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**